ITEM NO.808 COURT NO.1 SECTION X

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 17988/2023

DHANANJAY KUMAR Petitioner(s)

## **VERSUS**

UTTARAKHAND PUBLIC SERVICE COMMISSION & ANR. Respondent(s)

Date: 28-04-2023 This petition was called on for hearing today.

CORAM: HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Namit Saxena, AOR

Mr. Avnish Maithani, Adv.

Mr. Shivam Raghuwanshi, Adv.

Mr. Ankit Singh, Adv.

## For Respondent(s)

## UPON hearing the counsel the Court made the following O R D E R

- The petitioner is due to appear for the preliminary examination for Civil Judges in the Uttarakhand Judicial Service.
- All India Institute of Medical Sciences has issued a certificate dated 25 September 2017 (Annexure P01) indicating that the petitioner suffers from a writers' cramp (task specific focal dystonia). The relevant part of the certificate is extracted below:

"This is to certify tht Mr. Dhananjay Kumar, age 28 yrs/male vide OPD No. NC-2017/016/0023621, UHID No. 103140419 is suffering from writer's cramp (task specific focal dystonia) and is under follow up at this hospital in the Department of Neurology for treatment of same. Writer's cramp is a chronic illness that interferes with the ability to write and require long term follow up

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and symptomatic treatment.

This certificate is being issued for consideration of providing scribe / extra time for written examinations."

3 The request by the petitioner to the Uttarakhand Public Service Commission for

being provided with a scribe has been rejected on 20 April 2023.

4 Bearing in mind the principles which have been laid down in the decision of this

Court in Vikash Kumar Vs Union Public Service Commission & Ors1, we

issue an ad interim direction to the Uttarakhand Public Service Commission

which is in-charge of conducting the examination to ensure that a scribe is

provided to the petitioner for the ensuing examination.

5 This shall be without prejudice to the rights and conditions of the parties and

subject to such further orders as may be passed by this Court.

6 Issue notice returnable on 12 May 2023.

7 Liberty to serve the Standing Counsel for the State of Uttarakhand.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR) ASSISTANT REGISTRAR